

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
UGH VINTAGE HOSPITAL AND MEDICAL RESEARCH CENTRE PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	UGH Vintage Hospital and Medical Research Centre Private Limited
2.	Date of incorporation of corporate debtor	06/05/1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Goa
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110GA1998PTC002553
5.	Address of the registered office and principal office (if any) of corporate debtor	Caculo Enclavest. Inez Panaji Goa 403001
6.	Insolvency commencement date in respect of corporate debtor	19th May 2023
7.	Estimated date of closure of insolvency resolution process	15th November, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Jovita Reema Mathias, Reg.No. IBBI/IPA-002/IP-00337/2017-18/10941
9.	Address and e-mail of the interim resolution professional, as registered with the Board	306, A Wing, Rustomjee Central Park, Andheri Kurla Road, Chakala, Andheri East, Mumbai-400069. Email: ip.reemajm@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	306, A Wing, Rustomjee Central Park, Andheri Kurla Road, Chakala, Andheri East, Mumbai-400069 Email: cirp.ughvintagehospital@gmail.com
11.	Last date for submission of claims	3rd June 2023* (Copy of the order issued by Hon'ble NCLT, Mumbai Bench in Company Petition CP No. 214/(IB)-MB-V/2022 was received 20th May 2023)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	http://ibbi.gov.in/downloadform.html

* The order for appointment of the Interim Resolution Professional has been passed by the Hon'ble NCLT, Mumbai Bench on 19th May, 2023, was received by the he Interim Resolution Professional on 20th May, 2023. Accordingly, time for submission of claims has been considered 14 days from 20th May, 2023.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **UGH Vintage Hospital and Medical Research Centre Private Limited** on 19th May, 2023.



The creditors of **UGH Vintage Hospital and Medical Research Centre Private Limited**, are hereby called upon to submit their claims with proof on or before 3rd June, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23.05.2023

Place: Mumbai



Jovita Reema Mathias

Interim Resolution Professional

UGH Vintage Hospital and Medical Research Centre Private Limited

Registration. Number. IBBI/PA-002/IP-00337/2017-18/10941

Authorization for Assignment

valid till 13th November 2023

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Interim Resolution Professional
UGH Vintage Hospital and Medical Research Centre Private Limited
Registration. Number. IBB/IPA-002/IP-00337/2017-18/10941
Authorization for Assignment valid till 13th November 2023

तरुण भारत

The Tarun Bharat Marathi Goa Date of Publish 23/05/2023

फॉर्म ए जाहीर घोषणा (भारतीय नावारी व दिवाळखोरी मंडळाच्या विनियम ६ अंतर्गत (कॉर्पोरेट ब्यक्तीकरिता नावारी उराव प्रक्रिया) विनियम, २०१६)	
युजीएच विन्टेज हॉस्पिटल अॅण्ड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेडच्या धनकोनी तक्रार देण्याकरिता	
संबंधित तपशील	
१. कॉर्पोरेट ऋणकोचे नाव	युजीएच विन्टेज हॉस्पिटल अॅण्ड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेड
२. कॉर्पोरेट ऋणकोच्या विधिसंस्थावनाची तारीख	०६/०५/१९९८
३. प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणको विधिसंस्थापित / नोंदणीकृत आहेत	रजिस्ट्रार ऑफ कंपनीज, गोवा
४. कॉर्पोरेट ऋणकोचा कॉर्पोरेट आयडेंटिटी नंबर / लिमिटेड लायबिलिटी आयडेंटिफिकेशन नंबर	५८५११०जीए१९९८पीटीसी००२५५३
५. कॉर्पोरेट ऋणकोचा नोंदणीकृत कार्यालयचा आणि प्रधान कार्यालयाचा पत्ता (जर असल्यास)	कल्लुलो एन्क्लावेस्ट, झेनेज, पणजी, गोवा ४०३००१
६. कॉर्पोरेट ऋणकोचा बाबतीत नादारी सुरु झाल्याची तारीख	१९ मे २०२३
७. नादारी उराव प्रक्रिया बंद होण्याची अंदाजित तारीख	१५ नोव्हेंबर २०२३
८. अंतरिम उराव व्यावसायिक म्हणून कार्यरत असलेल्या नादारी व्यावसायिकचे नाव व नोंदणी क्रमांक	जोवीता रीमा मथियास, रजि. नं. आयबीबीआय/आयपीए-००२/ आयपी-००३३७/२०१७-१८/१०९४१
९. मंडळाकडे नोंदणीकृत असल्याप्रमाणे अंतरिम उराव व्यावसायिकचे पत्ता व ईमेल	३०६, ए विंग, रूतमजी सेंट्रल पार्क, अंधेरी कुर्ला रोड, चकला, अंधेरी पूर्व, मुंबई-४०००६९. ई-मेल : ip.reemajm@gmail.com
१०. अंतरिम उराव व्यावसायिकेशी तत्सम वापरावयाचा पत्ता व ईमेल	३०६, ए विंग, रूतमजी सेंट्रल पार्क, अंधेरी कुर्ला रोड, चकला, अंधेरी पूर्व, मुंबई-४०००६९. ई-मेल : cirp.ughvintagehospital@gmail.com
११. दाव्यांच्या सादरीकरणकरिता शेवटची तारीख	माननीय एम्सीएलटी, मुंबई यांनी जारी केलेल्या आदेशाची प्रत. कंपनी याचिका नं. २१४(आयबी)-एम्बी-सी/२०२२ मॉडल खंडपीठ २० मे २०२३ रोजी प्राप्त झाले
१२. अंतरिम उराव व्यावसायिकेद्वारा निश्चित केलेल्या, कलम २१च्या पोट-कलम (६ए)च्या खंड 'बी' अंतर्गत धनकोचा वर्ग, जर असल्यास	उपलब्ध नाही
१३. वर्गीत धनकोचे अधिकृत प्रतिनिधी म्हणून कार्यरत जात नादारी व्यावसायिकेची नावे (प्रत्येक ब्यक्तीकरिता तीन नावे)	उपलब्ध नाही
१४. (ए) संबंधित फॉर्म आणि (बी) अधिकृत प्रतिनिधीचा तपशील येथे उपलब्ध आहे :	http://tbbi.gov.in/downloadform.html

* अंतरिम रिझोल्यूशन प्रोफेशनलच्या नियुक्तीचा आदेश माननीय एनसीएलटी, मुंबई खंडपीठाने १९ मे २०२३ रोजी पास केला आहे, तो अंतरिम रिझोल्यूशन प्रोफेशनलकडून २० मे २०२३ रोजी प्राप्त झाला आहे. त्यानुसार, दावे सादर करण्यासाठी २० मे २०२३ पासून १४ दिवसांचा कालावधी मानण्यात आला आहे. याद्वारा सूचना देण्यात येते की, राष्ट्रीय वंशनी कायदा न्यायाधिकरणाने १९ मे २०२३ युजीएच विन्टेज हॉस्पिटल अॅण्ड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेडची नादारी उराव प्रक्रिया सुरु करण्याचा आदेश दिला आहे. युजीएच विन्टेज हॉस्पिटल अॅण्ड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेडच्या धनकोना याद्वारा एन्ट्री नं. १०च्या अनुसार नमूद केलेल्या पत्त्यावर अंतरिम उराव व्यावसायिककडे ३ जून २०२३ रोजी किंवा तत्पूर्वी पुराव्यांसह त्यांचे दावे सादर करण्याकरिता याद्वारा फर्माविण्यात आले आहे. वित्तीय धनको केवळ इलेक्ट्रॉनिक प्रणालीत पुराव्यांसह त्यांचे दावे सादर करतील. अन्य सर्व धनको व्यक्तिःशः टपालाने किंवा इलेक्ट्रॉनिक प्रणालीत दावे सादर करू शकतील. जोवीता रीमा मथियास अंतरिम उराव व्यावसायिक

स्थळ : मुंबई
तारीख : २३/०५/२०२३ युजीएच विन्टेज हॉस्पिटल अॅण्ड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेडकरिता
नोंदणी क्र. : आयबीबीआय/आयपीए-००२/आयपी-००३३७/२०१७-१८/१०९४१
असाचमनसाली अधिकृतता १३ नोव्हेंबर २०२३ पर्यंत वैध आहे



The Times of India English Goa Date of Publish 23/05/2023

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The Navakal Marathi Mumbai Date of Publish 23/05/2023

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संबंधित तपशील		
१.	कॉर्पोरेट ऋणकोचे नाव	युजीएच विन्टेज हॉस्पिटल अँड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट ऋणकोच्या विधिसंस्थापनाची तारीख	०६/०५/१९९८
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणको विधिसंस्थापित / नोंदणीकृत आहेत	रजिस्ट्रार ऑफ कंपनीज, गोवा
४.	कॉर्पोरेट ऋणकोचा कॉर्पोरेट आयडेंटिटी नंबर / लिमिटेड लायबिलिटी आयडेंटिफिकेशन नंबर	यू८५११०जीए१९९८पीटीसी००२५५३
५.	कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रधान कार्यालयाचा पत्ता (जर असल्यास)	काकुलो एन्क्लावेस्ट, इनेज, पणजी, गोवा ४०३००९
६.	कॉर्पोरेट ऋणकोचा बाबतीत नादारी सुरु झाल्याची तारीख	१९ मे २०२३
७.	नादारी ठराव प्रक्रिया बंद होण्याची अंदाजित तारीख	१५ नोव्हेंबर २०२३
८.	अंतरिम ठराव व्यावसायिक म्हणून कार्यरत असलेल्या नादारी व्यावसायिकचे नाव व नोंदणी क्रमांक	जोवीता रीमा मधियास, रंज. नं.आयबीबीआय/आयपीए-००२/ आयपी-००३३७/२०१७-१८/१०९४९
९.	मंडळाकडे नोंदणीकृत असल्याप्रमाणे अंतरिम ठराव व्यावसायिकेचा पत्ता व ईमेल	३०६, ए विंग, रूतमजी सेंट्रल पार्क, अंधेरी कुर्ला रोड, चकला, अंधेरी पूर्व, मुंबई-४०००६९. ई-मेल : ip.reemajm@gmail.com
१०.	अंतरिम ठराव व्यावसायिकेशी तत्सम वापरावयाचा पत्ता व ईमेल	३०६, ए विंग, रूतमजी सेंट्रल पार्क, अंधेरी कुर्ला रोड, चकला, अंधेरी पूर्व, मुंबई-४०००६९. ई-मेल : cirp.ughvintagehospital@gmail.com
११.	दाव्यांच्या सादरीकरणकरिता शेवटची तारीख	माननीय एनसीएलटी, मुंबई यांनी जारी केलेल्या अदेशाची व्रत. कंपनी याचिका नं.२१४(आयबी)-एम्बी-व्ही/२०२२ मधील खंडपीठ २० मे २०२३ रोजी प्राप्त झाले
१२.	अंतरिम ठराव व्यावसायिकेद्वारा निश्चित केलेल्या, कलम २ फ्या पोट-कलम (६ए)च्या खंड 'बी' अंतर्गत धनकांचा वर्ग, जर असल्यास	उपलब्ध नाही
१३.	वर्गात धनकांचे अधिकृत प्रतिनिधी म्हणून कार्यरत जात नादारी व्यावसायिकेची नावे (प्रत्येक वर्गकरिता तीन नावे)	उपलब्ध नाही
१४.	(ए) संबंधित फॉर्म आणि (बी) अधिकृत प्रतिनिधीचा तपशील येथे उपलब्ध आहे :	http://ibbi.gov.in/downloadform.html

* अंतरिम रिझोल्यूशन प्रोफेशनलच्या नियुक्तीचा आदेश माननीय एनसीएलटी, मुंबई खंडपीठाने १९ मे २०२३ रोजी पास केला आहे, तो अंतरिम रिझोल्यूशन प्रोफेशनलकडून २० मे २०२३ रोजी प्राप्त झाला आहे. त्यानुसार, दावे सादर करण्यासाठी २० मे २०२३ पासून १४ दिवसांचा कालावधी मानण्यात आला आहे.

याद्वारा सूचना देण्यात येते की, राष्ट्रीय वंमनी कायदा न्यायाधिकरणाने १९ मे २०२३ युजीएच विन्टेज हॉस्पिटल अँड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेडची कॉर्पोरेट नादारी ठराव प्रक्रिया सुरु करण्याचा आदेश दिला आहे.

युजीएच विन्टेज हॉस्पिटल अँड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेडच्या धनकांना याद्वारा एन्ट्री नं.१०च्या अनुसार नमूद केलेल्या पत्त्यावर अंतरिम ठराव व्यावसायिकेकडे ३ जून २०२३ रोजी किंवा तत्पूर्वी पुराव्यांसह त्यांचे दावे सादर करण्याकरिता याद्वारा फर्माविण्यात आले आहे.

वित्तीय धनको केवळ इलेक्ट्रॉनिक प्रणालीत पुराव्यांसह त्यांचे दावे सादर करतील. अन्य सर्व धनको व्यक्तित्ताः टपालाने किंवा इलेक्ट्रॉनिक प्रणालीत दावे सादर करू शकतील.

खोटे किंवा दिशाभूल करणाऱ्या दाव्यांचे सादरीकरण झाल्यास दंड आकारला जाईल. **जोवीता रीमा मधियास**
अंतरिम ठराव व्यावसायिक
तारीख : २३/०५/२०२३ युजीएच विन्टेज हॉस्पिटल अँड मेडिकल रिसर्च सेंटर प्रायव्हेट लिमिटेडकरिता
नोंदणी क्र. : आयबीबीआय/आयपीए-००२/आयपी-००३३७/२०१७-१८/१०९४९
असायनमेंटसाठी अधिकृतता १३ नोव्हेंबर २०२३ पर्यंत वैध आहे